nese Ore and other gunny shipments of Orissa Minerals and Becker Grey, subsidiaries of M/s. Bird and Co., have since been completed;

- (b) if so, the results thereof; and
- (c) whether any proceedings under the law have been started against the parties?

The Minister of Finance (Shri Sachindra Chaudhuri): (a) and (b). Investigations in respect of Messrs. Bird & Co.'s export of mineral ores other than iron ores which started in 1963 (June—July) are still in progress, It is not known to the Government if Orissa Minerals directly shipped any manganese ore. Scrutiny into the gunny shipments by Becker Grey & Co. started in 1963 (June—July) and are still being pursued.

(c) The investigation and scrutiny are processes under the law and further necessary steps are being considered.

Removal of Statues of Britishers in Delhi

*505. Shri Yashpal Singh: Will the Minister of Works, Housing and Urban Development be pleased to state how long it will take Government to remove the statues of Britishers from public places in Delhi?

The Minister of Works, Housing and Urban Development (Shri Mehr Chand Khanna): 9 out of 12 statues have already been removed. The remaining three statues will also be removed gradually in accordance with the accepted policy of Government.

Salary Saving Scheme

*507. Shri Subodh Hansda: Shri S. C. Samanta: Shri P. C. Borooah: Shri M. L. Dwivedi: Shri Bhagwat Jha Azad: Dr. M. M. Das:

Will the Minister of Finance be pleased to state:

(a) whether the Salary Saving Scheme has been introduced and is working in all the States;

- (b) if not, the States which have introduced and when they have introduced;
- (c) whether this scheme was welcomed by all the employees concerned:
- (d) if not, what are their objections;
- (e) the reasons why this scheme could not be introduced in all the States and what are the difficulties that stand in the way?

The Deputy Minister in the Ministry of Finance (Shri L. N. Mishra):

- (a) No, Sir.
- (b) Rajasthan—1962. Punjab, Orissa and Delhi Administration —1964.

Maharashtra-1966.

This scheme has been in vogue in Kerala State prior to the nationalisation of Life Insurance.

- (c) and (d). The Corporation is not aware of any objections having been raised by any of the employes. The scheme is popular in all the States where it has been introduced.
- (e) The Scheme could not be introduced in all the States mainly because it will put a heavy strain on the Administrative and Accounting machinery of Government.

Aid-India Consortium

*508. Shri P. C. Borooah: Will the Minister of Finance be pleased to state:

- (a) whether the Aid-India Consortium met in Paris recently to consider India's foreign exchange requirements for India's Fourth Five Year Plan; and
- (b) if so, the extent of aid likely from the Consortium as assessed after the meeting and how much of it will be non-project and un-tied aid?

The Minister of Finance (Shri Sachindra Chaudhuri): (a) and (b). A meeting of the Members of the Aid